

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

M.A. ~~CA/TA/MP~~ No. 616 /1993 (in OA. 378/93)
N-L. Verma Versus U.O. & O.S.

Date of Order	Orders
	This is an M.A. (in OA. No. 378/93) for summoning the documents. It is in order (except next date of the OA). 50. (5) <i>[Signature]</i> 8/12 1/12
	<u>1-12-93</u> None present Register & Put up in Court for admission on <u>2/12/93</u> a/w OA 378/93 <i>[Signature]</i> REGISTRAR C.A.T., JAIPUR
2.12-93	Mr. J. K. Kanshik - Counsel for petitioner Mr. B. L. Meena - C.A. - Departmental Rep. on behalf of respondents. Heard the learned counsel for the petitioner and perused the M.P. The Selection proceedings of Selection held for AEN in 1986 be produced before the Court for perusal. The M.P. stands disposed of. <i>[Signature]</i> (O.P. Sharma) M.A. <i>[Signature]</i> (D. L. Mehta) V.C.

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